

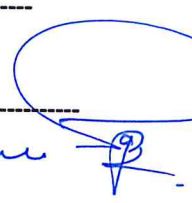

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|-----------|-----------------------------------|
| CP 292/16 | TP 218/17 | Hearing | 391 / 394 | India Finserve Advisors Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

| | | | |
|----|-----------------------------|-------------------------|--|
| 1. | SATISH P. JAIN SPT Legal | Advocate for petitioner |  |
| 2. | J. K. Rangarajan | or |  |

Counsel for petitioner is present. He has filed common synopsis. Smt. Prema Hatti appearing for ROC is present.

We have heard both of them.

Orders reserved.


MEMBER (J)


MEMBER (T)